## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA UNSTARRED QUESTION NO. 2701

ANSWERED ON 12/08/2025

## MANUFACTURING OF SOLAR ENERGY EQUIPMENTS IN UTTAR PRADESH

2701. SMT. DARSHANA SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the industrial clusters or units established so far in Uttar Pradesh to promote domestic manufacturing of solar energy equipment such as solar panels, inverters, batteries; (b) whether any special policy or incentive scheme related to domestic solar equipment manufacturing exists in the State which can benefit local entrepreneurs and MSMEs; and (c) the number of manufacturing units which have received approval under the Atmanirbhar Bharat Yojana or Production Linked Incentive (PLI) scheme in Uttar Pradesh and the volume of their current production?

## ANSWER THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) The companies setting up solar manufacturing capacity, can set-up their manufacturing units anywhere in India. As per the Approved List of Models and Manufacturers (ALMM) issued on 30.06.2025, 12 solar module manufacturing units with aggregate capacity of 5,347 MW have been installed in the State of Uttar Pradesh. The list of these solar module manufacturing units is mentioned at **Annexure-I**.
- (b) The Ministry of New and Renewable Energy (MNRE), Government of India, has been consistently bringing out policies to promote solar equipment manufacturing in India including Uttar Pradesh. Various initiatives taken, inter-alia, include those mentioned at **Annexure-II**. Further, State Government of Uttar Pradesh has informed that Uttar Pradesh Industrial Investment & Employment Promotion Policy 2022 offers various incentives to promote domestic solar equipment manufacturing in the state of Uttar Pradesh which can benefit local entrepreneurs and MSMEs.
- (c) The manufacturers selected under PLI Scheme for High Efficiency Solar PV Modules, can set-up their manufacturing plants anywhere in India, including Uttar Pradesh. M/s Avaada Electro Private Limited, one of the successful bidders under the aforesaid PLI scheme, has set-up 1,165 MW of solar module manufacturing facility in the State of Uttar Pradesh.

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## Annexure-I

Annexure referred to in reply of part (a) of the Rajya Sabha Unstarred Question No. 2701 for 12.08.2025 regarding 'Manufacturing of solar energy equipments in Uttar Pradesh'

List of module manufacturing units located in the State of Uttar Pradesh, as per ALMM:

S.No.	Name of Manufacturer	Capacity (in MW)
1	Indosolar Limited	1525
2	Avaada Electro Private Limited	1165
3	Jackson Engineers Limited	1124
4	Alpex Solar Private Limited	423
5	BVG India Limited	367
6	Fujiyama Power Systems Private Limited	355
7	Bluebird Solar Private Limited	106
8	Integrated Batteries India Private Limited	93
9	Easy Photo Voltech Private Limited	81
10	Ankur Traders & Engineers Private Limited	54
11	KLK Ventures Private Limited	33
12	Nextbrio Industries Private Limited	21

Annexure referred to in reply of part (b) of the Rajya Sabha Unstarred Question No. 2701 for 12.08.2025 regarding 'Manufacturing of solar energy equipments in Uttar Pradesh'

Initiatives taken to increase domestic solar manufacturing equipment, inter-alia, include:

- (i) Production Linked Incentive (PLI) Scheme: The Government of India is implementing the Production Linked Incentive (PLI) Scheme for High Efficiency Solar PV Modules, for achieving domestic manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules, with an outlay of Rs. 24,000 crore. Under the Scheme, Letters of Award have been issued for setting up of 48,337 MW of fully/partially integrated solar PV module manufacturing units.
- (ii) Domestic Content Requirement (DCR): Under some of the current schemes of the MNRE, namely CPSU Scheme Phase-II, PM-KUSUM Components B & C, and PM Surya Ghar: Muft Bijli Yojana, wherein government subsidy is given, it has been mandated to source solar PV cells and modules from domestic sources.
- (iii) Preference to 'Make in India' in Public Procurement: In accordance with Department for Promotion of Industry and Internal Trade (DPIIT) 'Public Procurement (Preference to Make in India), Order', MNRE had notified Purchase Preference (linked with local content) for RE sector which, inter-alia, identified list of all goods and services or works in respect of which there is sufficient local capacity and local competition is available and mandated that only "Class-I local supplier" shall be eligible to bid for the above goods/services/works with the mandate that minimum local content should be at least 50%.
- (iv) Imposition of Basic Customs Duty on import of solar PV cells, modules, Solar Inverters and Solar Glass: The Government has imposed Basic Customs Duty (BCD) on import of solar PV cells, modules, solar inverters, and solar glass.
- (v) Exemption of Custom Duty on capital goods for manufacture of Solar Cells and Modules: The Government has exempted customs duty on import of the goods specified in List 41 of the notification No. 30/2024-Customs dated 23.07.2024, for the manufacturer of solar PV cells and modules.